

ITEM NO.61(MM)

COURT NO.2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
SUO MOTO WRIT PETITION(CIVIL) No(s). 7/2025

IN RE : LACK OF FUNCTIONAL CCTVS IN POLICE STATIONS

IA No. 229821/2025 - INTERVENTION APPLICATION

WITH

SLP(Crl) No. 3543/2020 (II-B)

IA No. 33081/2024 - APPLICATION FOR PERMISSION

IA No. 79898/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 26113/2021 - CONDONATION OF DELAY IN FILING

IA No. 90624/2020 - CONDONATION OF DELAY IN FILING COUNTER
AFFIDAVIT

IA No. 8919/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 12227/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 91778/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 12159/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 32158/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 11296/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 26672/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 63144/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 63139/2020 - EXEMPTION FROM FILING O.T.

IA No. 10314/2021 - EXEMPTION FROM FILING O.T.

IA No. 26111/2021 - EXEMPTION FROM FILING O.T.

IA No. 25280/2021 - EXEMPTION FROM FILING O.T.

IA No. 20846/2021 - EXEMPTION FROM FILING O.T.

IA No. 66161/2023 - EXEMPTION FROM FILING O.T.

IA No. 117574/2020 - EXEMPTION FROM FILING O.T.

IA No. 135606/2021 - EXEMPTION FROM FILING O.T.

IA No. 11232/2021 - EXEMPTION FROM FILING O.T.

IA No. 11064/2021 - EXEMPTION FROM FILING O.T.

IA No. 138529/2023 - INTERLOCUTARY APPLICATION

IA No. 118616/2020 - INTERVENTION APPLICATION

IA No. 28732/2021 - INTERVENTION APPLICATION

IA No. 146824/2023 - INTERVENTION APPLICATION

IA No. 63148/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

W.P.(Crl.) No. 10/2021 (X)

IA No. 1829/2021 - EX-PARTE AD-INTERIM RELIEF

IA No. 1833/2021 - EXEMPTION FROM FILING AFFIDAVIT

W.P.(Crl.) No. 79/2021 (X)

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UPON hearing the counsel the Court made the following
O R D E R

List the matters on 29.01.2026.

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(RANJANA SHAILY)
ASSISTANT REGISTRAR